- year 2005-2006, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.[Placed in Library. See No. L.T......]

## Notification of the Ministry of Law and Justice.

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) Sir I, lay on the Table, under sub-section (3) of section 15 of the Notaries Act, 1952, a copy (in English and Hindi) of the Ministry of Law and Justice (Department of Justice) Notification G.S.R. 501 (E) dated the 24th August, 2006, publishing the Notaries (Second Amendment) Rules, 2006. [Placed in Library. See No. L.T...........]

- I. Notifications of the Ministry of Human Resource Development.
- II. Report and Accounts (2004-05) of the National Book Trust, India, New Delhi and related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir I, lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under sub-section (2) of section 43 of the Maulana Azad National Urdu University Act, 1996:—
  - (a) Notification No. Nil dated the 22nd June, 2002, amending the Statue 39 of the Statues of Maulana Azad National Urdu University (MANNU).
  - (b) Notification No. Nil dated the 17th July 2004, in respect of framing of three Ordinances of Maulana Azad National Urdu University. [Placed in Library. See No. L.T.../...]
  - II. A copy each (in English and Hindi) of the following papers:
    - (a) Annual Report and Accounts of the National Book Trust, India, New Delhi, for the year 2004-2005, together with the Auditor's Report on the Account.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT.../...]

## Report (2004-05) of the Office of the Chief Commissioner for Persons with Disabilities, New Delhi, and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): Sir I, lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (2) of section 64 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995:—

- (a) Annual Report of the Office of the Chief Commissioner for Persons with Disabilities, New Delhi, for the year 2004-2005.
- (b) Action Taken by Government on the recommendations of the Chief Commissioner for Persons with Disabilities contained in the Annual Report. [Placed in Library. See No. LT.../...].

## Report and Accounts (2003-04) of the National Institute of Technology, Patna and related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir I, lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the National Institute of Technology, Patna, for the year 2003-2004, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L1...1...]